

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/548/ (IB)/2017
NAME OF THE PETITIONER(S) : NITHESA TRADERS
NAME OF THE RESPONDENT(S) : NAACHIAR PAPER BOARDS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	G. S. DHANALAKSHMI	Counsel for Respondent.	G. S. Dhali 4/9/17
2.	ROHAN RAJASEKARAN	Counsel for Petitioner	ROX

ORDER

Counsel representing both the parties are present and they filed a joint memo. Counsel for both the parties stated that the mode of payment in relation to the accepted amount by way of settlement is mentioned in the joint memo. Memo is taken on record. In view of the compromise entered in between the parties, matter is **closed**.

A handwritten signature in blue ink, appearing to be 'sd', is written above the title 'MEMBER (JUDICIAL)'. The signature consists of a cursive 's' followed by a 'd' and a horizontal line.

MEMBER (JUDICIAL)

ghk